

ORISSA ACT 13 OF 2009

THE ORISSA APPROPRIATION (VOTE ON ACCOUNT) ACT, 2009

TABLE OF CONTENTS

PREAMBLE

SECTIONS

1. Short title.
2. Withdrawal of Rs. 15054,02,04,000 out of the Consolidated Fund of the State of Orissa for the financial year 2009-2010.
3. Appropriation.

THE SCHEDULE.

ORISSA ACT No. 13 OF 2009

***THE ORISSA APPROPRIATION (VOTE ON ACCOUNT) ACT, 2009**

[Received the assent of the Governor on the 6th March, 2009
first published in an extraordinary issue of the *Orissa Gazette*,
dated the 31st March 2009 (No.476)]

AN ACT TO PROVIDE FOR THE WITHDRAWAL OF CERTAIN
SUMS FROM AND OUT OF THE CONSOLIDATED
FUND OF THE STATE OF ORISSA FOR THE SERVICES
OF A PART OF THE FINANCIAL YEAR, 2009-2010

BE it enacted by the Legislature of the State of Orissa the Sixtieth-
Year of the Republic of India as follows :—

Short title. 1. This Act may be called the Orissa Appropriation (Vote on Account)
Act, 2009.

Withdrawal of
Rs.15054,02,04,000
out of the
Consolidated
Fund of the
State of
Orissa
for the
Financial
Year
2009-2010. 2. From and out of the Consolidated Fund of the State of Orissa
there may be withdrawn sums not exceeding those specified in Column
(3) of the Schedule amounting in the aggregate to the sum of fifteen
thousand fifty-four crores, Tow lakhs and four thousand rupees towards
defraying the several charges which will come in course of payment during
the financial year 2009-2010 in respect of the services and purposes
specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawan from and out of the
Consolidated Fund of the State of Orissa by this Act shall be appropriated
for the services and purposes expressed in the Schedule in relation to the
said year.

* [For the Bill, See *Orissa Gazette*, Extraordinary dated the 13th
February, 2009 (No. 179) I Legis.-5/2009]

THE SCHEDULE

(See sections 2 and 3)

No. of vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue 684,48,12,000 Capital 24,05,88,000	12,24,46,000 ..	696,72,58,000 24,05,88,000
2	Expenditure relating to the General Administration Department.	Revenue 30,02,45,000 Capital 76,42,000	2,38,17,000 ..	32,40,62,000 76,42,000
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue 663,26,69,000 Capital 3,49,20,000	..	663,26,69,000 3,49,20,000
4	Expenditure relating to the Law Department.	Revenue 44,49,59,000	..	44,49,59,000
5	Expenditure relating to the Finance Department.	Revenue 1974,16,69,000 Capital 83,00,20,000	29,000 ..	1974,16,98,000 83,00,20,000
6	Expenditure relating to the Commerce Department.	Revenue 20,27,98,000 Capital 2,10,00,000	20,27,98,000 2,10,00,000
7	Expenditure relating to the Works Department.	Revenue 343,48,82,000 Capital 366,11,44,000	50,46,000 40,00,000	343,99,28,000 366,51,44,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 7,22,25,000	6,28,000	7,28,53,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue 356,38,48,000	356,38,48,000
10	Expenditure relating to the School & Mass Education Department.	Revenue 2040,74,32,000 Capital 32,50,00,000	1,00,000 ..	2040,75,32,000 32,50,00,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue 311,80,89,000 Capital 43,84,39,000	311,80,89,000 43,84,39,000
12	Expenditure relating to the Health & Family Welfare Department	Revenue 691,41,49,000	3,00,000	691,44,49,000
13	Expenditure relating to the Housing & Urban Development Department.	Revenue 328,63,25,000 Capital 66,25,57,000	35,60,000 ..	328,98,85,000 66,25,57,000
14	Expenditure relating to the Labour & Employment Department.	Revenue 42,65,50,000	..	42,65,50,000

(1)	(2)		(3)	(4)	(5)	(1)
			Rs.	Rs.	Rs.	
15	Expenditure relating to the Sports & Youth Services Department.	Revenue	9,46,00,000	..	9,46,00,000	30
16	Expenditure relating to the Planning & Co-ordination Department.	Revenue Capital	254,94,99,000 6,57,00,000	..	254,94,99,000 6,57,00,000	31
17	Expenditure relating to the Panchayati Raj Department.	Revenue	546,31,48,000	..	546,31,48,000	32
18	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue	1,05,68,000	..	1,05,68,000	33
19	Expenditure relating to the Industries Department.	Revenue Capital	76,77,83,000 1,71,63,000	..	76,77,83,000 1,71,63,000	34
20	Expenditure relating to the Water Resources Department.	Revenue Capital	310,58,60,000 710,82,04,000	10,80,000 1,68,00,000	310,69,40,000 712,50,04,000	35
21	Expenditure relating to the Transport Department.	Revenue	16,48,69,000	1,00,000	16,49,69,000	36
22	Expenditure relating to the Forest & Environment Department.	Revenue Capital	160,68,93,000 85,21,26,000	80,000 ..	160,69,73,000 85,21,26,000	37
23	Expenditure relating to the Agriculture Department.	Revenue Capital	305,20,25,000	74,000 1,000	305,20,99,000 1,000	38
24	Expenditure relating to the Steel & Mines Department.	Revenue	16,19,44,000	..	16,19,44,000	
25	Expenditure relating to the Information & Public Relations Department.	Revenue	13,14,14,000	..	13,14,14,000	
26	Expenditure relating to the Excise Department.	Revenue	17,62,49,000	..	17,62,49,000	
27	Expenditure relating to the Science & Technology Department.	Revenue	10,24,84,000	..	10,24,84,000	
28	Expenditure relating to the Rural Development Department.	Revenue Capital	284,10,39,000 201,72,38,000	2,00,000 4,00,000	284,12,39,000 201,76,38,000	
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	7,40,17,000	2,21,86,000	9,62,03,000	

(5)	(1)	(2)	(3)	(4)	(5)
Rs.			Rs.	Rs.	Rs.
9,46,00,000	30	Expenditure relating to the Energy Department.	Revenue 38,47,60,000 Capital 3,60,20,000	..	38,47,60,000 3,60,20,000
254,94,99,000 6,57,00,000	31	Expenditure relating to the Textiles and Handlooms Department.	Revenue 26,79,77,000 Capital 7,22,00,000	..	26,79,77,000 7,22,00,000
546,31,48,000	32	Expenditure relating to the Tourism and Culture Department.	Revenue 21,81,20,000 Capital 5,92,21,000	..	21,81,20,000 5,92,21,000
1,05,68,000	33	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue 113,88,40,000 Capital 13,43,20,000	..	113,88,40,000 13,43,20,000
76,77,83,000 1,71,63,000	34	Expenditure relating to the Co-operation Department.	Revenue 60,56,34,000 Capital 1,06,00,000	..	60,56,34,000 1,06,00,000
10,69,40,000 12,50,04,000	35	Expenditure relating to the Public Enterprises Department.	Revenue 4,54,25,000	..	4,54,25,000
6,49,69,000	36	Expenditure relating to the Women & Child Development Department.	Revenue 676,70,75,000	40,000	676,71,15,000
60,69,73,000 5,21,26,000	37	Expenditure relating to the Information Technology Department.	Revenue 19,61,90,000	..	19,61,90,000
5,20,99,000 1,000	38	Expenditure relating to the Higher Education Department.	Revenue 408,32,44,000 Capital 2,86,96,000	40,000	408,32,84,000 2,86,96,000
6,19,44,000		Appropriation for Reduction or Avoidance of Debt.	Revenue ..	2,90,000	2,90,000
3,14,14,000		Interest Payment	Revenue ..	1837,04,00,000	1837,04,00,000
7,62,49,000		Internal Debt. of the State Government.	Capital ..	420,12,00,000	420,12,00,000
24,84,000		Loans and Advances from the Central Government.	Capital ..	174,42,80,000	174,42,80,000
12,39,000 76,38,000		Total { Revenue Account :	10940,03,09,000	1855,04,16,000	12795,07,25,000
		Capital Account :	1662,27,99,000	596,66,80,000	2258,94,79,000
62,03,000		GRAND TOTAL :	12602,31,08,000	2451,70,96,000	15054,02,04,000